

DWARIKESH SUGAR INDUSTRIES LIMITED

Corporate Identity Number (CIN): L15421UP1993PLC018642; Registered Office: Dwarikesh Nagar, District Bijnore, Uttar Pradesh-246762; Tel: 01343-267061-64 | Website: www.dwarikesh.com | E-mail: dsilbom@dwarikesh.com
Contact Person: Mr. Balkishan Jawarilal Maheshwari, Managing Director & Company Secretary cum Chief Compliance Officer

NOTICE TO ELIGIBLE SHAREHOLDERS – BUYBACK OF EQUITY SHARES

Dwarikesh Sugar Industries Limited (“the Company”) has completed the dispatch of Letter of Offer dated Thursday, March 21, 2024 alongwith Tender Forms and SH-4 (“LoF”) for Buyback to all the Eligible Shareholders (“shareholders”) holding Equity Shares as on the Record Date i.e. Wednesday, March 20, 2024 through electronic means to those shareholders who have registered their e-mail ids with the Company/Depositories, on Friday, March 22, 2024.

The LoF, is also available on the websites of SEBI at www.sebi.gov.in, Company at www.dwarikesh.com, BSE at www.bseindia.com, NSE at www.nseindia.com, the Manager to the Buyback at www.centrum.co.in and the Registrar to the Buyback at www.linkintime.co.in .

Further, if the Company receives a request from any shareholders to obtain physical copy of the LoF, the Company shall dispatch a copy of the LoF in physical form.

The Schedule of Buyback is as follows:

Activity	Day and Date
Buyback Opening Date	Wednesday, March 27, 2024
Buyback Closing Date	Wednesday, April 3, 2024
*Last date of receipt of completed Tender Forms and other specified documents including physical share certificates (as applicable) by the Registrar	Wednesday, April 3, 2024 by 5:00 p.m. IST

**For terms and conditions of Buyback and other details, please refer LoF.*

The details of the entitlement Ratio is as follows:

Category of Eligible Shareholders	Ratio of Buyback (i.e. Buyback Entitlement)*
Reserved Category for Small Shareholders	13 Equity Share for every 816 Equity Shares held on the Record Date
General Category for all other Eligible Shareholders	13 Equity Share for every 816 Equity Shares held on the Record Date

**For further information on Ratio of Buyback as per the Buyback Entitlement in each category, please refer para 19.6 on page 35 of the LoF.*

Eligible Shareholders can also check their entitlement on the website of the Registrar to the Buyback by following the steps given below:

- 1) Click on <https://linkintime.co.in/Offer/Default.aspx>
- 2) Select the name of the Company – ‘Dwarikesh Sugar Industries Limited’
- 3) Select holding type - “Physical” or “Demat” or “PAN”
- 4) Based on the option selected above, enter your “Folio Number” or “NSDL/CDSL DPID/Client ID” or “PAN No.”
- 5) Click on Submit and then click on View
- 6) The entitlement will be provided in the pre-filled ‘FORM OF ACCEPTANCE-CUM ACKNOWLEDGEMENT

Capitalised terms used in this Advertisement and not defined herein shall have the same meaning as ascribed in the LoF.

For Dwarikesh Sugar Industries Limited
Sd/-

Balkishan Jawarilal Maheshwari
Managing Director & CS cum CCO
DIN: 00002075

Date: March 22, 2024
Place: Mumbai